

Suppl.  
2 21.10.2020  
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**C.R.A. 32 of 2019**  
**With**  
**CRAN 1 of 2020**  
**With**  
**CRAN 2 of 2020**

In the matter of : Abdul Sattar & Ors.

... .. appellants

Mr. Souvik Dere

... .. for the appellants

In the cause-title of the order dated 20.10.2020 C.R.A. 32 of 2020 be treated as C.R.A. 32 of 2019.

Other portions of the said order shall remain the same.

The parties shall act in terms of the copy of the order downloaded from the official website of this court.

**(Abhijit Gangopadhyay, J.)**

**(Joymalya Bagchi, J.)**